



2026:AHC:35910

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 18765 of 2025

Smt Harshita

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Dinesh Kumar, Ram Badan
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Vakalatnama has been filed on behalf of Shri Shashi Ranjan Srivastava and Shri Deepak Verma, counsel for respondent no.4, is taken on record.
2. Heard Sri R.B. Pal, learned counsel for the petitioner and Sri Piyush Shukla, learned Standing Counsel, who appears for State-respondents as well as Shri Shashi Ranjan Srivastava, Shri Deepak Verma and Shri Munna Pandey, counsel for the respondent no. 4.
3. This Court entertained the writ petition on 03.02.2026. Today, Shri Sri Piyush Shukla, learned Standing Counsel submits that so far as the respondent no. 4 is concerned, she is already working and getting salary but proposal is there for dispensation of the salary of the respondent no. 4.
4. Looking into the nature of the relief sought in the present writ petition to appoint the writ petitioner who is in second rank as *Anganwadi Karyakatri*, the same cannot be accorded, until and unless there is an order against the fourth respondent.
5. Accordingly the interference is declined, the writ petition is **disposed off**.
6. However, liberty is accorded to the writ petitioner to again approach this Court when cause of action arises.
7. Instructions filed today are taken on record and marked as appendix A.

February 18, 2026

Ashu

(Vikas Budhwar,J.)